Ravi Kumar
@ Ravi Kumar Vishwakarma   …   Appellant

                                 Versus

The State of Jharkhand   …   Respondent

CORAM: **HON'BLE MR. JUSTICE H.C. MISHRA**
               HON'BLE MRS. JUSTICE ANANDA SEN

For the Appellant   : Mr. Ashok Kumar, Advocate
For the State   : A.P.P.

The matter was taken up through Video Conferencing. Learned counsels for the parties had no objection with it and submitted that the audio and video qualities are good.

I.A No.531 of 2019

7/ 24.06.2020.   Heard learned counsel for the appellant and the learned counsel for the State on the Interlocutory Application filed by the appellant for renewing the prayer for bail during the pendency of this appeal.

The appellant has been convicted for the offence under Section 376 (2) (g) of the Indian Penal Code and has been sentenced to undergo R.I for ten years with fine for the said offence.

Earlier the prayer for bail of the appellant was rejected on merits.

Learned counsel for the appellant has renewed the prayer for bail, submitting that the appellant has completed more than half of the sentence in custody.

In the facts of this case and taking into consideration the period of custody of the appellant, we are inclined to release the appellant, Ravi Kumar @ Ravi Kumar Vishwakarma, on bail. Accordingly, the appellant, named above, is directed to be released on bail, during the pendency of this appeal, on furnishing bail bond of Rs.10,000/-

(ten thousand), with two sureties of the like amount each, to the satisfaction of learned Additional Sessions Judge-VII, Palamau at Daltonganj, in connection with Sessions Trial No.205 of 2013.

The Trial Court below, however, before issuing the release order, shall satisfy itself that the appellant has served more than half of the sentence and if this statement is found to be incorrect, the release order shall not be issued by the Trial Court below and the matter shall be reported to this Court.

The aforesaid interlocutory application stands allowed with the direction as above.

(H. C. Mishra, J.)

(Ananda Sen, J.)

BS/-